

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.4000  
TO BE ANSWERED ON 10.08.2016**

**AGENDA ON TERRORISM**

**4000. SHRI OM BIRLA:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the number of bilateral and multilateral events attended by Prime Minister where terrorism was among the agenda of discussion;**
- (b) the countries with which India has inked an understanding for sharing of information related to terrorism and terrorist activities in the last three years;**
- (c) the countries with which India does not have a sound pact related to anti-terror information;**
- (d) the efforts undertaken to reach out to these countries and the timeline set for the same; and**
- (e) the number of individuals on the wanted list in India who are located in countries with whom India doesn't have a pact?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI M. J. AKBAR)**

**(a) In light of recent escalation of terrorism-related attacks at various places all over the world, the issue of terrorism received attention during exchanges held between Hon'ble Prime Minister with foreign dignitaries at almost all bilateral, regional and multilateral fora.**

**(b) & (c) India has signed Agreements with USA in June 2016, Saudi Arabia and Qatar in February 2016, Germany in October 2015, Israel in February 2014 and Myanmar in May 2014 for facilitating sharing of information related to terrorism and terrorist activities. Since 2014, the Financial Intelligence Unit in the Ministry of Finance, Government of India, has signed six MOUs with its counterpart FIUs in Ukraine, Bangladesh, Fiji, Belarus, Uzbekistan and Senegal for exchange of information related to terror funding.**

**(d) & (e) The Government is actively engaging on an ongoing basis with various countries for countering terrorism. Legal action against wanted terrorists in other countries is being pursued under the INTERPOL, Mutual Legal Assistance Treaty (MLAT), Extradition Treaties and other such arrangements. Most of the individuals on the wanted list for terrorism-related offences are in Pakistan with whom the matter has been and is consistently taken up.**

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